

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.R.Adige, Vice-Chairman (A)

C.P. No. 7/2002 in
O.A. No. 1946/2000

New Delhi, this the 6th day of March, 2002

Shri S.K.Mandal
Extra Assistant Director
Central Water Commission
Shram Shakti Bhawan
New Delhi - 110 066. Applicant

(By Advocate: Shri K.L.Bhandula)

Vs.

1. Shri B.N.Nawalabala
Secretary to the Govt. of India
Ministry of Water Resources
Shram Shakti Bhawan
New Delhi - 110 001.
2. Mrs. Radha Singh
Chair-person
Central Water Commission
Sewa Bhawan
P K Puram
New Delhi - 110 066. Respondents

(By Advocate: Shri D.S.Mahendru)

O R D E R(Oral)

By Justice Ashok Agarwal:

The order which has been made the basis of the present CP had been carried by the respondents to the High Court by instituting CW 7762 of 2001, wherein, the petition has been admitted and notices have been issued to the respondents therein returnable on 8.4.2002. In CM 13289 of 2001, the High Court has passed the following order:

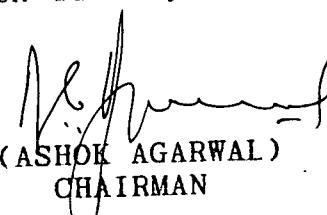
"Notice to the respondent for 8th April 2002.

In the meantime, in the event, the petitioner has deposited 50% of the arrears with the Registrar (General) of this Court within four weeks from today, the operation of the impugned order shall remain stayed."

2. According to the respondents herein, since the aforesaid order of the High Court had been received after some delay, they have not been able to deposit 50% of the arrears as directed within the stipulated period of four weeks. They have accordingly submitted an application for extension of time along with a Cheque of Rs.75000/- issued in favour of the applicant towards 50% of the arrears, which will be taken up for consideration on 8.4.2002.

3. Be that as it may, in view of the aforesaid pendency of the Writ Petition wherein the order of the Tribunal which has been made a subject matter of the Writ Petition, it will be imprudent to proceed with the present Contempt Petition. CP, in the circumstances, is disposed of with liberty.


(S.R. ADIGE)
VICE-CHAIRMAN(A)


(ASHOK AGARWAL)
CHAIRMAN

/RAO/